

are in count groups wise, are based on estimated availability. Since production was low during this period, the allotments did not necessarily meet the full requirements of handlooms and powerlooms.

(b) No co-relatable data in this regard is available.

(c) Yes, Sir.

(d) A statement is attached.

#### *Statement*

Supplementary allotments of cotton yarn made to various States from March, 1973 to Sept., 1973.

<i>State</i>	<i>Qty. in lakh kgs.</i>	
	<i>Hanks.</i>	<i>Cones</i>
Andhra Pradesh .	12.88	0.04
Assam . . .	0.82	—
Gujarat .	0.68	1.02
Kerala	2.50	—
Madhya Pradesh .	0.30	3.63
Maharashtra .	3.33	11.33
Mysore	1.78	0.01
Orissa	0.0	—
Rajasthan .	0.05	0.30
Tamil Nadu	3.00	—
U. P. . . .	8.26	0.42
West Bengal	20.5	0.77
Pondicherry	0.12	—
Tripura .	0.06	—
Meghalaya . .	0.24	—

#### **Purchase of 'Air Bus' for Indian Airlines**

5817. SHRI MADHU LIMAYE :  
SHRI K. MALLANNA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether demonstration flights of 300-seaters air-bus designed by Air Bus Industry in Europe have been held in India recently;

(b) whether the aircraft has been found suitable; and

(c) whether Government intend to purchase this aircraft for the Indian Airlines Corporation and if so, how many?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJBHADUR) : (a) Yes, Sir.

(b) and (c). No decision has yet been taken about the suitability of the wide-bodied aircraft for purchase by Indian Airlines.

#### **Visit by Commerce Minister to E.E.C. Countries**

5818. SHRI MADHU LIMAYE : Will the Minister of COMMERCE be pleased to state :

(a) what were the subjects discussed by the Commerce Minister during his visit to Europe with the E.E.C.; and

(b) the details of the concessions obtained and the agreements made ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) The following subjects were mainly discussed by Commerce Minister during his visit to West Europe during October-November, 1973 :—

- (1) Commercial Cooperation Agreement.
- (2) Continuation of duty-free entry in U.K. and Denmark for Indian jute and coir products beyond 31st December, 1973.
- (3) Other trading problems arising for India as a result of UK's accession to E.E.C.

(b) The visit enabled the Commerce Minister to get the support of the Member States of the Community in regard to the Commercial Cooperation Agreement. Differences over the various elements of the Agreement were also sorted out. This paved the way for the signing of the Commercial Cooperation Agreement between India and the Council of the European Communities on the 17th December, 1973.

As a result of Commerce Minister's discussions on the question of continued duty-free entry for Indian jute and